

S.No.40

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
28-03-2024 AT 10:30 AM**

CP No. 03/59/HDB/2024
u/s. 59 of Companies Act, 2013

IN THE MATTER OF:

Mr. Mohan Ram Prasad Devineni

...Petitioner

AND

M/s. Biochemical & Synthetic
Products Pvt Ltd & Another

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned counsel for the petitioner present physically

Learned counsel for the respondent no.1 present physically

None for the second respondent.

Counter filed. Delay will be condoned only on payment of costs of Rs 1,000/- per day for 15 days. For compliance 10 days' time granted. Upon compliance rejoinder if any shall be filed within two weeks thereafter. For hearing, matter adjourned to 30.05.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)